

projects to meet deadlines. I urge the Government to take decisive measures to make Nagaland a true sporting power.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shrimati S. Phangnon Konyak: Shri A. A. Rahim (Kerala), Dr. Sikander Kumar (Himachal Pradesh), Shri Maharaja Sanajaoba Leishemba (Manipur) and Shri Gulam Ali (Nominated).

Dr. Bhagwat Karad.

### **Demand to expand Jan Aushadhi Kendras in every Primary Healthcare Centre in the Country**

Dr. Bhagwat Karad (Maharashtra): Sir, several transformative schemes have been introduced by the Government to improve public welfare, especially in healthcare. While Ayushman Bharat provides insurance coverage, Bhartiya Jan Aushadhi Pariyojna (PMB JAP) focuses on making essential medicines and surgical items affordable for all.

Under this initiative, Jan Aushadhi Kendras (JAKs) provide high quality generic medicines and surgical products at 50 per cent to 80 per cent lower prices than branded alternatives. As of 28<sup>th</sup> February 2025, over 15,000 Kendras have been opened across 765 districts, covering 2,047 medicines and 300 surgical items like antibiotics, antidiabetic drugs, cardiovascular medicines, sanitary napkins, and oximeters.

The key features & impact of Jan Aushadhi Kendras are as under: (i) Incentives for JAK Owners — 20 per cent monthly incentive for sales above ₹20,000. (ii) Financial Assistance — ₹2 lakh grant for Kendras in the Northeast, Himalayan regions, aspirational districts, and for ex-servicemen, Divyang, SC/ST individuals, and women entrepreneurs. (iii) Quality Assurance — Medicines are WHO GMP certified and tested in NABL accredited labs.

This scheme has saved ₹30,000 crore for the public and continues to benefit millions. To further promote awareness, 7<sup>th</sup> March is celebrated as "Jan Aushadhi Diwas."

There is a need to have a Jan Aushadhi Kendra in every Primary Healthcare Centre. I, therefore, urge the Government to expand Jan Aushadhi Kendras in every Primary Healthcare Centre nationwide, ensuring affordable healthcare for every Indian.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The hon. Member, Dr. Sikander Kumar (Himachal Pradesh), associated himself with the Special Mention made by the hon. Member, Dr. Bhagwat Karad. Shri Ashokrao Shankarrao Chavan; not present. Shri Khiru Mahto; not present. Shri Sanjay Raut; not present. Ms. Swati Maliwal; not present. Shri M. Mohamed Abdulla; not present. Shri P. Wilson; not present. Ms. Dola Sen; not present. Now, Shri Dorjee Tshering Lepcha.

#### **Demand for settlement of rights of inhabitants of J.N. Road in Sikkim**

SHRI DORJEE TSHERING LEPCHA (Sikkim): Sir, I rise to voice an urgent need for permanent settlement rights for the inhabitants of Jawaharlal Nehru Road (earlier Old Silk Road and Gangtok—Nathula Boarder Road) from 3<sup>rd</sup> Mile to Zuluk in Sikkim, along Indo Tibetan Border. These residents, descendants of labourers who were made to settle there in 1952 for the manual construction of this road, long before Sikkim's merger with India in 1975, have upheld legacy of their forefathers. They played a vital role in national defence during 1962 India China conflict, at Nathu La and Cho La, providing crucial logistical support and intelligence. Their loyalty was demonstrated even during the recent Doklam skirmish. Their deep knowledge of the terrain continues to aid security operations in Nathula through Doklam affirming their role in national security. Despite their significant contributions to national security and the State's economy through tourism and cultural exchange, these residents face identity challenges, living on forest land without ownership rights.

Sir, I urge for the urgent implementation of measures to grant them permanent settlement rights under the Forest Rights Act, 2006 or any other appropriate framework. This action would bolster India's defence presence in the region and also counter the growing infrastructure on the other side of the border. Thank you.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Shri Sanjay Kumar Jha; not present. Shrimati Geeta alias Chandraprabha; not present; Shri Akhilesh Prasad Singh; not present. Dr. Medha Vishram Kulkarni; not present. Dr. Sikander Kumar.

#### **Demand to reduce the duration of the employment selection process and to make the process transparent**

**डा. सिकंदर कुमार** (हिमाचल प्रदेश): महोदय, मैं भारत सरकार का ध्यान युवाओं से संबंधित एक गंभीर समस्या की ओर दिलाना चाहता हूँ। हमारे देश का युवा वर्ग देश का भविष्य है और देश